

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :04-01-2024

Date : 04.01.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	567/2 024	04.01.2 024	WA- 2136/2 023	J.C. JENA	C.O.		Order Dtd. 2024-01-02	WRIT APPEA L	(Se at No- 6)
2	568/2 024	04.01.2 024	WP (C) - 42551/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
3	569/2 024	04.01.2 024	CRLMA- 195/20 21	SAMIR BARIK	C.O.		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 8)
4	570/2 024	04.01.2 024	WP (C) - 7726/2 016	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 35)
5	571/2 024	04.01.2 024	CRLMA- 106/20 21	SAMIR BARIK	C.O.		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 8)
6	572/2 024	04.01.2 024	WP (C) - 7726/2 016	B.K.SWAI N	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 35)
7	573/2 024	04.01.2 024	BLAPL- 13798/ 2023	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
8	574/2 024	04.01.2 024	BLAPL- 8814/2 023	K C SAMAL	C.O.		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 8)
9	575/2 024	04.01.2 024	WP (C) - 42567/	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC	(Se at

			2023					H-6	No-25)
10	576/2 024	04.01.2 024	BLAPL- 13878/ 2023	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
11	577/2 024	04.01.2 024	WP (C) - 42566/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
12	578/2 024	04.01.2 024	WP (C) - 42392/ 2023	B R SENAPATI	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 13)
13	580/2 024	04.01.2 024	WP (C) - 42562/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
14	581/2 024	04.01.2 024	WP (C) - 40934/ 2023	P K MISHRA	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 32)
15	582/2 024	04.01.2 024	WP (C) - 42559/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
16	583/2 024	04.01.2 024	WP (C) - 42556/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
17	584/2 024	04.01.2 024	WP (C) - 39859/ 2023	DEEPAK KUMAR PANDA	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 49)
18	585/2 024	04.01.2 024	WP (C) - 42553/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
19	586/2 024	04.01.2 024	WP (C) - 41791/ 2023	KHAGESWA R BEHERA	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 53)
20	587/2 024	04.01.2 024	WP (C) - 41203/ 2023	RAMESH CHANDRA MISHRA	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 41)
21	589/2 024	04.01.2 024	WP (C) - 41201/ 2023	RAMESH CHANDRA MISHRA	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 41)
22	590/2	04.01.2	WP (C) -	P K PAL	C.O.		Order Dtd. 2024-01-03	WRIT	(Se

	024	024	35867/ 2023					BRANC H-4	at No- 37)
23	593/2 024	04.01.2 024	WP (C) - 42549/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
24	594/2 024	04.01.2 024	WP (C) - 42547/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
25	596/2 024	04.01.2 024	WP (C) - 41977/ 2023	UNMESH CHANDRA JENA	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 15)
26	597/2 024	04.01.2 024	WP (C) - 42601/ 2023	M R ROUTRAY	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
27	598/2 024	04.01.2 024	WP (C) - 42534/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 25)
28	600/2 024	04.01.2 024	WP (C) - 38455/ 2023	M R BARIK	C.O.		Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 42)
29	601/2 024	04.01.2 024	WP (C) - 42545/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
30	602/2 024	04.01.2 024	CRLMC- 2117/2 023	SAMBEET PATTANAY AK	C.O.		Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 6)
31	604/2 024	04.01.2 024	WP (C) - 42545/ 2023	M. NAIK	C.O.		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
32	605/2 024	04.01.2 024	CRLMC- 4483/2 023	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 4)
33	606/2 024	04.01.2 024	WP (C) - 42537/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
34	607/2 024	04.01.2 024	CRLMC- 3614/2 023	D K NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 5)

35	608/2 024	04.01.2 024	WP (C) - 42159/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
36	609/2 024	04.01.2 024	CRLMC- 733/20 23	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 2)
37	610/2 024	04.01.2 024	WP (C) - 42160/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
38	611/2 024	04.01.2 024	WP (C) - 42194/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
39	613/2 024	04.01.2 024	WP (C) - 42195/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
40	614/2 024	04.01.2 024	CRLMC- 1013/2 023	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	CRIMI NAL MISC	(Se at No- 4)
41	615/2 024	04.01.2 024	WP (C) - 42155/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
42	616/2 024	04.01.2 024	WP (C) - 42152/ 2023	M. NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
43	617/2 024	04.01.2 024	WP (C) - 20693/ 2017	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H-2	(Se at No- 8)
44	619/2 024	04.01.2 024	WP (C) - 42219/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
45	620/2 024	04.01.2 024	WP (C) - 29769/ 2023	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 39)
46	621/2 024	04.01.2 024	WP (C) - 42198/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 3)
47	622/2 024	04.01.2 024	WP (C) - 42197/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No-

									3)
48	624/2 024	04.01.2 024	WP (C) - 41509/ 2023	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
49	625/2 024	04.01.2 024	WP (C) - 29770/ 2023	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 39)
50	626/2 024	04.01.2 024	WP (C) - 41508/ 2023	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
51	627/2 024	04.01.2 024	WP (C) - 39612/ 2023	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 26)
52	628/2 024	04.01.2 024	WP (C) - 42207/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
53	630/2 024	04.01.2 024	WP (C) - 42217/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
54	631/2 024	04.01.2 024	WPC (OA C) - 2482/2 018	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	OA Branc h	(Se at No- 1)
55	632/2 024	04.01.2 024	WP (C) - 42212/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
56	634/2 024	04.01.2 024	WP (C) - 42206/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
57	635/2 024	04.01.2 024	WP (C) - 42210/ 2023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
58	637/2 024	04.01.2 024	WP (C) - 41511/ 2023	B. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
59	638/2 024	04.01.2 024	WP (C) - 41251/ 2023	S.C.D. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 41)
60	639/2 024	04.01.2 024	CONTC- 10563/ 2023	M/S PRADIPTA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	CONTE MPT	(Se at

			2023	KU. PATTNAIK					No-3)
61	640/2 024	04.01.2 024	WP (C) - 42793/ 2023	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
62	642/2 024	04.01.2 024	WP (C) - 42894/ 2023	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
63	643/2 024	04.01.2 024	WP (C) - 43046/ 2023	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
64	644/2 024	04.01.2 024	CONTC- 10561/ 2023	M/S BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
65	647/2 024	04.01.2 024	CONTC- 10557/ 2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
66	650/2 024	04.01.2 024	WP (C) - 41922/ 2023	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
67	651/2 024	04.01.2 024	WA- 2135/2 023	J C JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT APPEA L	(Se at No- 6)
68	655/2 024	04.01.2 024	WP (C) - 35452/ 2023	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
69	656/2 024	04.01.2 024	WP (C) - 35450/ 2023	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI	(Se at No- 106

								SION BENCH -1))
70	658/2 024	04.01.2 024	WP (C) - 35455/ 2023	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
71	659/2 024	04.01.2 024	WP (C) - 41496/ 2023	L.K.NAYA K	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
72	660/2 024	04.01.2 024	SA- 172/19 95	G SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	SECON D APPEA L	(Se at No- 3)
73	661/2 024	04.01.2 024	WP (C) - 7726/2 016	S.N. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 35)
74	662/2 024	04.01.2 024	WP (C) - 41467/ 2023	B.K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
75	663/2 024	04.01.2 024	CONTC- 10305/ 2023	M/S.DILI P KU.SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	CONTE MPT	(Se at No- 1)
76	664/2 024	04.01.2 024	CONTC- 10485/ 2023	M/S.RAMA KANTA SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	CONTE MPT	(Se at No- 2)
77	666/2 024	04.01.2 024	WP (C) - 41200/ 2023	C.R.NAYA K	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
78	667/2 024	04.01.2 024	CONTC- 10304/ 2023	M/S.DILI P KU.SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	CONTE MPT	(Se at No- 1)
79	668/2	04.01.2	WP (C) -	P.K.JENA	C.O.	COURT	Order Dtd. 2024-01-03	WRIT	(Se

	024	024	42894/ 2023			NO. 20		BRANC H (DIVI SION BENCH -2)	at No- 112)
80	669/2 024	04.01.2 024	CONTC- 10552/ 2023	SOUBHAGY A CH DEV DASH	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
81	670/2 024	04.01.2 024	WP (C) - 35056/ 2023	S. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
82	672/2 024	04.01.2 024	WP (C) - 35056/ 2023	Y. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
83	673/2 024	04.01.2 024	CONTC- 10546/ 2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
84	674/2 024	04.01.2 024	WP (C) - 41828/ 2023	P.K.JENA	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 24)
85	675/2 024	04.01.2 024	WP (C) - 42203/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
86	676/2 024	04.01.2 024	CONTC- 10542/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
87	677/2 024	04.01.2 024	WP (C) - 42530/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
88	678/2 024	04.01.2 024	CONTC- 10446/ 2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 2)
89	681/2 024	04.01.2 024	WP (C) - 42538/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)

90	683/2 024	04.01.2 024	WP (C) - 42535/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
91	685/2 024	04.01.2 024	WP (C) - 42532/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
92	686/2 024	04.01.2 024	WP (C) - 42204/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
93	688/2 024	04.01.2 024	WP (C) - 42202/ 2023	M. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
94	691/2 024	04.01.2 024	CONTC- 10447/ 2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 2)
95	693/2 024	04.01.2 024	CONTC- 10448/ 2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 2)
96	694/2 024	04.01.2 024	CONTC- 10528/ 2023	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
97	695/2 024	04.01.2 024	CONTC- 10538/ 2023	C R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
98	697/2 024	04.01.2 024	CRLA- 561/20 23	H.SUNDAR A	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 9)
99	699/2 024	04.01.2 024	CRLA- 498/20 23	G.C.SWAI N	C.O.	COURT NO. 5	Order Dtd. 2024-01-29	CRIMI NAL APPEA L	(Se at No- 9)
10 0	701/2 024	04.01.2 024	CONTC- 10539/ 2023	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
10 1	704/2 024	04.01.2 024	CONTC- 10099/ 2023	M R BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 6)
10 2	706/2 024	04.01.2 024	CONTC- 10445/ 2023	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	CONTE MPT	(Se at No-

									2)
103	708/2024	04.01.2024	CONTC-10444/2023	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	CONTE MPT	(Se at No-2)
104	709/2024	04.01.2024	CRLA-1337/2023	B.BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
105	710/2024	04.01.2024	CRLA-195/2017	N. PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-2)
106	711/2024	04.01.2024	CONTC-10443/2023	TAPAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	CONTE MPT	(Se at No-2)
107	712/2024	04.01.2024	WP (C) - 41863/2023	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 5	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-24)
108	714/2024	04.01.2024	WP (C) - 21211/2022	S.R. PANI	C.O.	COURT NO. 22	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Se at No-29)
109	715/2024	04.01.2024	WP (C) - 42815/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-30)
110	716/2024	04.01.2024	WP (C) - 42748/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-43)
111	718/2024	04.01.2024	WP (C) - 42805/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-30)
112	719/2024	04.01.2024	WP (C) - 43168/2023	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Se at No-38)
113	720/2024	04.01.2024	WP (C) - 42807/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-30)
114	721/2024	04.01.2024	WP (C) - 42747/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-43)
115	722/2024	04.01.2024	CONTC-10452/	A B MALLICK	C.O.	COURT NO.	Order Dtd. 2024-01-02	CONTE MPT	(Se at

			2023			22			No-2)
116	724/2024	04.01.2024	WP (C) - 33856/2023	SANDIPAN I NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-12-14	WRIT BRANCH-6	(Seat No-36)
117	725/2024	04.01.2024	WP (C) - 42352/2023	PRIYA RANJAN MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-13)
118	726/2024	04.01.2024	CONTC-10580/2023	M BARAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
119	727/2024	04.01.2024	WP (C) - 42744/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-43)
120	728/2024	04.01.2024	WP (C) - 42749/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Seat No-43)
121	729/2024	04.01.2024	CONTC-10580/2023	M BARAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
122	730/2024	04.01.2024	CONTC-10572/2023	B K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
123	731/2024	04.01.2024	WP (C) - 42260/2023	M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
124	732/2024	04.01.2024	WP (C) - 43088/2023	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-28)
125	733/2024	04.01.2024	WP (C) - 40364/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-6	(Seat No-16)
126	734/2024	04.01.2024	ABLAPL - 10644/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-08	BAIL-1	(Seat No-6)
127	735/2024	04.01.2024	WP (C) - 41038/2023	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-35)
128	736/2024	04.01.2024	CRLMA-	H.K.	C.O.	COURT	Order Dtd. 2024-01-03	BAIL-	(Seat No-)

8	024	024	437/20 23	PATRA		NO. 2 OLD		2	at No- 8)
12 9	737/2 024	04.01.2 024	WP (C) - 41697/ 2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No- 37)
13 0	738/2 024	04.01.2 024	WP (C) - 41630/ 2023	ASHOK KU. RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
13 1	739/2 024	04.01.2 024	WP (C) - 41699/ 2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No- 37)
13 2	740/2 024	04.01.2 024	WP (C) - 41694/ 2023	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No- 37)
13 3	741/2 024	04.01.2 024	WP (C) - 27081/ 2017	SAROJ KU. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 4)
13 4	742/2 024	04.01.2 024	WP (C) - 40564/ 2023	N. ROUT	C.O.	COURT NO. 8	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 40)
13 5	743/2 024	04.01.2 024	WP (C) - 40564/ 2023	P.K.SWAI N	C.O.	COURT NO. 8	Order Dtd. 2024-01-02	WRIT BRANC H-8	(Se at No- 40)
13 6	744/2 024	04.01.2 024	WP (C) - 23799/ 2023	PRATAP KU. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 55)
13 7	745/2 024	04.01.2 024	WP (C) - 27060/ 2020	J.C.BARA L	C.O.	COURT NO. 8	Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 19)
13 8	746/2 024	04.01.2 024	WP (C) - 23799/ 2023	A SUNDARAY	C.O.	COURT NO. 8	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 55)
13 9	747/2 024	04.01.2 024	WP (C) - 42384/ 2023	NIRANJAN MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-01-09	WRIT BRANC H-3	(Se at No- 13)
14 0	749/2 024	04.01.2 024	WP (C) - 14454/ 2023	S.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-02-02	WRIT BRANC H-7	(Se at No- 5)

14 1	750/2 024	04.01.2 024	WP (C) - 42986/ 2023	SURENDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-2	(Se at No- 45)
14 2	751/2 024	04.01.2 024	WP (C) - 42163/ 2023	N.C.SINH A	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(Se at No- 3)
14 3	752/2 024	04.01.2 024	WP (C) - 41315/ 2023	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 2)
14 4	753/2 024	04.01.2 024	WP (C) - 12159/ 2023	C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 35)
14 5	754/2 024	04.01.2 024	WP (C) - 12159/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 35)
14 6	755/2 024	04.01.2 024	WP (C) - 41161/ 2023	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-7	(Se at No- 48)
14 7	756/2 024	04.01.2 024	WP (C) - 42973/ 2023	SURENDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-2	(Se at No- 45)
14 8	757/2 024	04.01.2 024	WP (C) - 41196/ 2023	S.K.MOHA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 48)
14 9	759/2 024	04.01.2 024	WP (C) - 41737/ 2023	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 53)
15 0	760/2 024	04.01.2 024	WP (C) - 37766/ 2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 49)
15 1	762/2 024	04.01.2 024	WP (C) - 12334/ 2018	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No- 46)
15 2	764/2 024	04.01.2 024	WP (C) - 37766/ 2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 49)
15 3	765/2 024	04.01.2 024	WP (C) - 12334/ 2018	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No-

									46)
154	766/2024	04.01.2024	WP (C) - 42105/2023	BIJAY KU. DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-3)
155	767/2024	04.01.2024	WP (C) - 12289/2018	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
156	768/2024	04.01.2024	WP (C) - 12289/2018	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
157	769/2024	04.01.2024	WP (C) - 41921/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Seat No-15)
158	770/2024	04.01.2024	CRLMA-432/2023	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-8)
159	771/2024	04.01.2024	WP (C) - 12292/2018	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
160	772/2024	04.01.2024	WP (C) - 12292/2018	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
161	773/2024	04.01.2024	WP (C) - 12290/2018	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
162	774/2024	04.01.2024	WP (C) - 12290/2018	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
163	775/2024	04.01.2024	CRLMA-461/2023	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-8)
164	776/2024	04.01.2024	WP (C) - 42976/2023	SURENDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
165	777/2024	04.01.2024	WP (C) - 41864/2023	K C MAJHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-24)
166	778/2024	04.01.2024	WP (C) - 41682/	P.K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	WRIT BRANCH	(Seat

			2023			OLD		H-4	No-37)
167	779/2024	04.01.2024	WP (C) - 40919/2023	S K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Se at No-32)
168	780/2024	04.01.2024	WP (C) - 1/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-21)
169	781/2024	04.01.2024	WP (C) - 40666/2023	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-1)
170	783/2024	04.01.2024	WP (C) - 40169/2023	PRASANJIT BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-17)
171	785/2024	04.01.2024	WP (C) - 39833/2023	MD. MOKIM	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-49)
172	786/2024	04.01.2024	WP (C) - 12286/2018	J. PARDHAN	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Se at No-28)
173	788/2024	04.01.2024	WP (C) - 39827/2023	MD. MOKIM	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-49)
174	789/2024	04.01.2024	WP (C) - 12286/2023	N.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-04-25	WRIT BRANCH-7	(Se at No-18)
175	790/2024	04.01.2024	CMP-1218/2023	BISWAJIT DAS	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-49)
176	791/2024	04.01.2024	ABLAPL - 9784/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-1	(Se at No-3)
177	793/2024	04.01.2024	CRLMA-433/2023	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Se at No-8)
178	794/2024	04.01.2024	CMP-1239/2023	K C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-49)
179	796/2024	04.01.2024	CMP-	BISWAJIT	C.O.	COURT	Order Dtd. 2024-01-02	WRIT	(Se

9	024	024	1545/2 023	DAS		NO. 2 OLD		BRANC H-4	at No- 19)
18 0	798/2 024	04.01.2 024	CMP- 1234/2 023	D SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 49)
18 1	799/2 024	04.01.2 024	ARBA- 15/202 3	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-01-29		(Se at No- 49)
18 2	800/2 024	04.01.2 024	CMP- 1224/2 023	J BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANC H-1	(Se at No- 49)
18 3	802/2 024	04.01.2 024	RPFAM- 438/20 23	P C DAS 2	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	FIRST APPEA L	(Se at No- 5)
18 4	803/2 024	04.01.2 024	RSA- 264/20 22	R.K.BARI K	C.O.	COURT NO. 7	Order Dtd. 2024-02-19	SECON D APPEA L	(Se at No- 1)
18 5	804/2 024	04.01.2 024	CRLA- 696/20 23	S.K. SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-01-30	CRIMI NAL APPEA L	(Se at No- 9)
18 6	805/2 024	04.01.2 024	ABLAPL - 15746/ 2019	P.K.JENA	C.O.	COURT NO. 7	Order Dtd. 2021-09-27	BAIL- 2	(Se at No- 17)
18 7	806/2 024	04.01.2 024	ABLAPL - 1519/2 020	A.SUNDAR AY	C.O.	COURT NO. 7	Order Dtd. 2022-02-15	BAIL- 2	(Se at No- 16)
18 8	807/2 024	04.01.2 024	ABLAPL - 8108/2 020	N. ROUT	C.O.	COURT NO. 7	Order Dtd. 2022-04-07	CRIMI NAL MISC	(Se at No- 14)
18 9	808/2 024	04.01.2 024	WP (C) - 39297/ 2023	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
19 0	809/2 024	04.01.2 024	WP (C) - 41018/ 2023	K. MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH	(Se at No- 117)

									-3)	
19 1	810/2 024	04.01.2 024	WP (C) - 39235/ 2023	R R DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)	
19 2	811/2 024	04.01.2 024	WP (C) - 32614/ 2023	S K RATH	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)	
19 3	812/2 024	04.01.2 024	WP (C) - 31199/ 2023	MAMTA TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)	
19 4	813/2 024	04.01.2 024	WP (C) - 31199/ 2023	K MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)	
19 5	814/2 024	04.01.2 024	WP (C) - 28658/ 2023	K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)	
19 6	815/2 024	04.01.2 024	WP (C) - 39988/ 2023	P C DAS 2	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)	
19 7	817/2 024	04.01.2 024	WP (C) - 41363/ 2023	JANMAJAY A PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)	
19 8	818/2 024	04.01.2 024	WP (C) - 31164/ 2023	T.K.J.SA MANTA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H	(Se at No-	

								(DIVISION BENCH -2)	109)
199	822/2024	04.01.2024	WP (C) - 41717/2023	S K LENKA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
200	825/2024	04.01.2024	ABLAPL - 3241/2023	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	BAIL-2	(Seat No-11)
201	827/2024	04.01.2024	ABLAPL - 13686/2023	P K LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	BAIL-1	(Seat No-6)
202	828/2024	04.01.2024	CRLMC-5014/2023	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	CRIMINAL MISC	(Seat No-2)
203	830/2024	04.01.2024	CRLMP-2556/2023	PITABAS NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-46)
204	832/2024	04.01.2024	CRLMP-2553/2023	K C SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-46)
205	839/2024	04.01.2024	LAA-140/2008	B.K. PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	FIRST APPEAL	(Seat No-1)
206	841/2024	04.01.2024	LAA-140/2008	N. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-01-02	FIRST APPEAL	(Seat No-1)
207	869/2024	04.01.2024	WP (C) - 43029/2023	S.K.SAHO O	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
208	870/2024	04.01.2024	MATA-215/2022	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	FIRST APPEAL	(Seat No-2)
209	872/2024	04.01.2024	MATA-215/20	M.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	FIRST APPEAL	(Seat

			22					L	No-2)
210	881/2024	04.01.2024	CRLMC-3487/2023	SARADANAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CRIMINAL MISC	(Seat No-1)
211	891/2024	04.01.2024	CONTC-10596/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
212	892/2024	04.01.2024	CONTC-10597/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
213	893/2024	04.01.2024	WPC (OAC) - 388/2015	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	OA Branch	(Seat No-1)
214	894/2024	04.01.2024	CONTC-10589/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
215	895/2024	04.01.2024	CONTC-10590/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
216	896/2024	04.01.2024	CONTC-10591/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
217	897/2024	04.01.2024	CONTC-10592/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
218	898/2024	04.01.2024	CONTC-10529/2023	P.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
219	899/2024	04.01.2024	CONTC-10547/2023	U.K.CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
220	900/2024	04.01.2024	CONTC-10587/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
221	902/2024	04.01.2024	CONTC-10588/2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	CONTE MPT	(Seat No-3)
222	903/2024	04.01.2024	ABLAPL	P.K.PANI	C.O.	COURT	Order Dtd. 2024-01-02	BAIL-	(Se

2	024	024	- 13280/ 2023			NO. 15		2	at No- 9)
22 3	905/2 024	04.01.2 024	ABLAPL - 15311/ 2023	R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No- 9)
22 4	906/2 024	04.01.2 024	BLAPL- 14271/ 2023	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
22 5	907/2 024	04.01.2 024	CONTC- 10598/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
22 6	908/2 024	04.01.2 024	CONTC- 10593/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
22 7	910/2 024	04.01.2 024	CONTC- 10594/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
22 8	911/2 024	04.01.2 024	CONTC- 10595/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
22 9	912/2 024	04.01.2 024	CONTC- 10599/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
23 0	913/2 024	04.01.2 024	CONTC- 10600/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 3)
23 1	914/2 024	04.01.2 024	CONTC- 10601/ 2023	M/S SATYAJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 4)
23 2	915/2 024	04.01.2 024	BLAPL- 13288/ 2023	ARUN KU JATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 9)
23 3	916/2 024	04.01.2 024	BLAPL- 13291/ 2023	ARUN KU JATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 9)
23 4	917/2 024	04.01.2 024	TRPCRL - 120/20 23	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 9)

235	918/2024	04.01.2024	ABLAPL - 15286/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-9)
236	920/2024	04.01.2024	ABLAPL - 13462/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Seat No-5)
237	921/2024	04.01.2024	ABLAPL - 15105/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-12-22	BAIL-1	(Seat No-1)
238	922/2024	04.01.2024	ABLAPL - 12644/2023	R.N.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-1)
239	923/2024	04.01.2024	ABLAPL - 13589/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Seat No-11)
240	924/2024	04.01.2024	ABLAPL - 15240/2023	S.N.GAYA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-11)
241	926/2024	04.01.2024	ABLAPL - 15252/2023	K.K.PAHL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-11)
242	927/2024	04.01.2024	BLAPL-14433/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
243	928/2024	04.01.2024	ABLAPL - 13609/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-1	(Seat No-6)
244	929/2024	04.01.2024	TRPCRL - 117/2023	T.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-6)
245	930/2024	04.01.2024	BLAPL-13195/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-6)
246	931/2024	04.01.2024	ABLAPL - 15244/2023	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-6)
247	932/2024	04.01.2024	BLAPL-11857/2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Seat No-)

									11)
248	933/2024	04.01.2024	ABLAPL - 15203/2023	M.N.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02		(Se at No-11)
249	934/2024	04.01.2024	ABLAPL - 15183/2023	A.S.PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
250	935/2024	04.01.2024	TRPCRL - 79/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-1)
251	936/2024	04.01.2024	BLAPL-14023/2023	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-12)
252	937/2024	04.01.2024	ABLAPL - 15182/2023	C.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
253	938/2024	04.01.2024	ABLAPL - 15258/2023	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-1)
254	939/2024	04.01.2024	BLAPL-14450/2023	A.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-9)
255	940/2024	04.01.2024	ABLAPL - 15233/2023	PRASANJIT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-9)
256	941/2024	04.01.2024	ABLAPL - 13603/2023	B.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-1	(Se at No-6)
257	942/2024	04.01.2024	ABLAPL - 15297/2023	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-6)
258	943/2024	04.01.2024	ABLAPL - 15295/2023	R K MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-6)
259	944/2024	04.01.2024	ABLAPL - 13584/2023	TAPAS PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-11)
260	945/2024	04.01.2024	ABLAPL -	RAM SINGH	C.O.	COURT NO.	Order Dtd. 2024-01-03		(Se at

			15238/ 2023	MAJHI		11			No- 11)
26 1	946/2 024	04.01.2 024	ABLAPL - 15300/ 2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
26 2	947/2 024	04.01.2 024	ABLAPL - 15262/ 2023	AJAYA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
26 3	948/2 024	04.01.2 024	ABLAPL - 15255/ 2023	D.P.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
26 4	949/2 024	04.01.2 024	ABLAPL - 15276/ 2023	SATYAPRI YA SAMANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
26 5	950/2 024	04.01.2 024	ABLAPL - 14993/ 2023	B S SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 12)
26 6	951/2 024	04.01.2 024	ABLAPL - 13572/ 2023	A.S.PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
26 7	952/2 024	04.01.2 024	ABLAPL - 15266/ 2023	P K DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
26 8	953/2 024	04.01.2 024	ABLAPL - 13652/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 6)
26 9	954/2 024	04.01.2 024	ABLAPL - 15248/ 2023	B.DAS	C.O.	COURT NO. 11			(Se at No- 6)
27 0	955/2 024	04.01.2 024	ABLAPL - 15302/ 2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 6)
27 1	956/2 024	04.01.2 024	ABLAPL - 15301/ 2023	SAMIR BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 6)
27 2	957/2 024	04.01.2 024	ABLAPL - 13581/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
27	958/2	04.01.2	ABLAPL	KAMALAKA	C.O.	COURT	Order Dtd. 2024-01-03		(Se

3	024	024	- 15304/ 2023	NTA MOHANTA		NO. 11			at No- 11)
27 4	959/2 024	04.01.2 024	ABLAPL - 13276/ 2023	H.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 9)
27 5	960/2 024	04.01.2 024	ABLAPL - 13653/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 6)
27 6	961/2 024	04.01.2 024	ABLAPL - 15303/ 2023	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 6)
27 7	962/2 024	04.01.2 024	ABLAPL - 15305/ 2023	KAMALAKA NTA MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 6)
27 8	963/2 024	04.01.2 024	ABLAPL - 15277/ 2023	B R MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 6)
27 9	964/2 024	04.01.2 024	ABLAPL - 13278/ 2023	B.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 9)
28 0	965/2 024	04.01.2 024	ABLAPL - 15270/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 9)
28 1	966/2 024	04.01.2 024	ABLAPL - 9724/2 023	P K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 3)
28 2	967/2 024	04.01.2 024	ABLAPL - 15251/ 2023	SRINIBAS PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 3)
28 3	968/2 024	04.01.2 024	ABLAPL - 12426/ 2023	J.DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
28 4	969/2 024	04.01.2 024	CRLMC- 1228/2 023	BIJAYANA NDA DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 1)
28 5	970/2 024	04.01.2 024	WP (C) - 34750/ 2023	D.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 44)

286	971/2024	04.01.2024	WP (C) - 38742/2023	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Seat No-52)
287	972/2024	04.01.2024	ABLAPL - 15254/2023	B S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Seat No-52)
288	973/2024	04.01.2024	WP (C) - 34750/2023	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Seat No-44)
289	974/2024	04.01.2024	ABLAPL - 13298/2023	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	BAIL-2	(Seat No-9)
290	975/2024	04.01.2024	BLAPL-14093/2023	A K JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	BAIL-2	(Seat No-12)
291	976/2024	04.01.2024	ABLAPL - 15253/2023	B S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Seat No-12)
292	977/2024	04.01.2024	WP (C) - 38648/2023	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-51)
293	978/2024	04.01.2024	CRLA-670/2014	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2023-12-18	CRIMINAL APPEAL	(Seat No-1)
294	979/2024	04.01.2024	ABLAPL - 15312/2023	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-1)
295	980/2024	04.01.2024	ABLAPL - 15269/2023	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Seat No-1)
296	981/2024	04.01.2024	WP (C) - 42149/2023	B.P.TUNGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Seat No-3)
297	982/2024	04.01.2024	ABLAPL - 13303/2023	A.S.PAUL	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	BAIL-2	(Seat No-10)
298	983/2024	04.01.2024	WP (C) - 38646/2023	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Seat No-)

									51)
299	984/2024	04.01.2024	ABLAPL - 14449/2023	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	BAIL-2	(Se at No-9)
300	985/2024	04.01.2024	WP (C) - 42146/2023	B.P.TUNGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-3)
301	986/2024	04.01.2024	WP (C) - 30562/2022	R.C.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2023-12-20	WRIT BRANCH-8	(Se at No-42)
302	987/2024	04.01.2024	WP (C) - 37404/2023	MR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-25)
303	988/2024	04.01.2024	ABLAPL - 15257/2023	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-25)
304	989/2024	04.01.2024	ABLAPL - 13340/2023	B.K.DALEI	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	BAIL-2	(Se at No-10)
305	990/2024	04.01.2024	ABLAPL - 14424/2023	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	BAIL-2	(Se at No-9)
306	991/2024	04.01.2024	WP (C) - 17274/2023	T.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-12-21	WRIT BRANCH-4	(Se at No-38)
307	992/2024	04.01.2024	WP (C) - 41774/2023	D.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Se at No-53)
308	993/2024	04.01.2024	WP (C) - 36380/2023	SK RATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-3)
309	994/2024	04.01.2024	ABLAPL - 15246/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-3)
310	995/2024	04.01.2024	ABLAPL - 15265/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-24		(Se at No-3)
311	996/2024	04.01.2024	WP (C) - 41821/	T.R.DAS	C.O.	COURT NO.	Order Dtd. 2024-01-02	WRIT BRANCH	(Se at

			2023			11		H-6	No-24)
312	997/2024	04.01.2024	ABLAPL - 15263/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-24		(Se at No-24)
313	998/2024	04.01.2024	ABLAPL - 15249/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-24)
314	999/2024	04.01.2024	FAO-163/2021	TK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	MISC. APPEAL SEC.	(Se at No-5)
315	1000/2024	04.01.2024	WP (C) - 41912/2023	K.K.NATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
316	1001/2024	04.01.2024	ABLAPL - 15239/2023	S K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-15)
317	1002/2024	04.01.2024	ABLAPL - 13568/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-11)
318	1003/2024	04.01.2024	FAO-163/2021	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	MISC. APPEAL SEC.	(Se at No-5)
319	1004/2024	04.01.2024	ABLAPL - 15247/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-5)
320	1005/2024	04.01.2024	WP (C) - 42002/2023	J.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-8	(Se at No-42)
321	1006/2024	04.01.2024	ABLAPL - 13570/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-11)
322	1007/2024	04.01.2024	ABLAPL - 15243/2023	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-11)
323	1008/2024	04.01.2024	ABLAPL - 11782/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-1	(Se at No-2)
32	1009/	04.01.2	WP (C) -	R.K.MOHA	C.O.	COURT	Order Dtd. 2024-01-02	WRIT	(Se

4	2024	024	41718/ 2023	NTY		NO. 11		BRANC H-5	at No- 53)
32 5	1010/ 2024	04.01.2 024	ABLAPL - 12818/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 7)
32 6	1011/ 2024	04.01.2 024	ABLAPL - 15242/ 2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 7)
32 7	1012/ 2024	04.01.2 024	ABLAPL - 8556/2 023	A.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL- 2	(Se at No- 8)
32 8	1013/ 2024	04.01.2 024	WP (C) - 41715/ 2023	R.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-5	(Se at No- 53)
32 9	1014/ 2024	04.01.2 024	ABLAPL - 13582/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
33 0	1015/ 2024	04.01.2 024	ABLAPL - 15271/ 2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
33 1	1016/ 2024	04.01.2 024	WP (C) - 41638/ 2023	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-4	(Se at No- 37)
33 2	1017/ 2024	04.01.2 024	BLAPL- 13423/ 2023	RAJALAXM I BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-12-14	BAIL- 2	(Se at No- 8)
33 3	1018/ 2024	04.01.2 024	ABLAPL - 15256/ 2023	L RAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 8)
33 4	1019/ 2024	04.01.2 024	ABLAPL - 15321/ 2023	R.K.MALL ICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 8)
33 5	1020/ 2024	04.01.2 024	WP (C) - 41544/ 2023	S.K.PRAD HAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
33 6	1021/ 2024	04.01.2 024	ABLAPL - 15318/ 2023	J.P.BEHE RA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 14)

337	1022/2024	04.01.2024	ABLAPL - 15245/2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-14)
338	1023/2024	04.01.2024	WP (C) - 41542/2023	S.K.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Se at No-14)
339	1024/2024	04.01.2024	ABLAPL - 15273/2023	S.C.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-14)
340	1025/2024	04.01.2024	WP (C) - 41367/2023	B.R.SENA PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Se at No-2)
341	1026/2024	04.01.2024	ABLAPL - 15317/2023	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-2)
342	1027/2024	04.01.2024	WP (C) - 40004/2023	UDAY KUMAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-3	(Se at No-12)
343	1028/2024	04.01.2024	ABLAPL - 15275/2023	M.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-12)
344	1029/2024	04.01.2024	ABLAPL - 15278/2023	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-12)
345	1030/2024	04.01.2024	WP (C) - 38970/2023	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-36)
346	1031/2024	04.01.2024	ABLAPL - 15280/2023	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
347	1032/2024	04.01.2024	ABLAPL - 15316/2023	SATRUGHNA DASH (A)	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
348	1033/2024	04.01.2024	ABLAPL - 15284/2023	M.K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
349	1034/2024	04.01.2024	ABLAPL - 15241/	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-

			2023						36)
350	1035/2024	04.01.2024	ABLAPL - 15231/2023	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
351	1036/2024	04.01.2024	ABLAPL - 15264/2023	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
352	1037/2024	04.01.2024	ABLAPL - 15283/2023	G. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
353	1038/2024	04.01.2024	ABLAPL - 15292/2023	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03		(Se at No-36)
354	1039/2024	04.01.2024	ABLAPL - 15236/2023	N K ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-36)
355	1040/2024	04.01.2024	ABLAPL - 15288/2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-36)
356	1041/2024	04.01.2024	ABLAPL - 15289/2023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-21		(Se at No-36)
357	1042/2024	04.01.2024	ABLAPL - 15309/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-36)
358	1043/2024	04.01.2024	ABLAPL - 15290/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-36)
359	1044/2024	04.01.2024	CMP-1560/2023	S K SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-19)
360	1045/2024	04.01.2024	ABLAPL - 15261/2023	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No-19)
361	1046/2024	04.01.2024	ABLAPL - 13302/2023	B. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL-2	(Se at No-10)
362	1047/2024	04.01.2024	ABLAPL -	S.P. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-01-03	BAIL-2	(Se at

			13588/ 2023			11			No-11)
36 3	1048/ 2024	04.01.2 024	CRA- 203/19 97	KK NATH	C.O.	COURT NO. 11	Order Dtd. 2023-12-18	CRIMI NAL APPEA L	(Se at No- 11)
36 4	1049/ 2024	04.01.2 024	ABLAPL - 15320/ 2023	PRANAYAN EE DASMOHAP ATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
36 5	1050/ 2024	04.01.2 024	ABLAPL - 13624/ 2023	S.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 6)
36 6	1051/ 2024	04.01.2 024	ABLAPL - 15145/ 2023	U. KUMA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 1)
36 7	1052/ 2024	04.01.2 024	ABLAPL - 15319/ 2023	PRANAYAN EE DASMOHAP ATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 1)
36 8	1053/ 2024	04.01.2 024	ABLAPL - 14404/ 2023	BISWAJIT MOHAPATR A	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 9)
36 9	1054/ 2024	04.01.2 024	ABLAPL - 15326/ 2023	B R SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 9)
37 0	1055/ 2024	04.01.2 024	CONTC- 10834/ 2023	M/S NIRANJAN MAHARANA , SANTOSH KU. PANDA, ARUN KUMAR SAHOO, D.RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 6)
37 1	1056/ 2024	04.01.2 024	CONTC- 10303/ 2023	M/S.DILI P KU.SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 1)
37 2	1057/ 2024	04.01.2 024	CONTC- 10438/ 2023	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 2)
37 3	1058/ 2024	04.01.2 024	CONTC- 10302/ 2023	M/S.DILI P KU.SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No-

									1)
37 4	1059/ 2024	04.01.2 024	CONTC- 10301/ 2023	M/S.DILI P KU.SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 1)
37 5	1060/ 2024	04.01.2 024	CONTC- 10652/ 2023	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	CONTE MPT	(Se at No- 4)
37 6	1062/ 2024	04.01.2 024	CONTC- 10300/ 2023	M/S.DILI P KU.SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 9)
37 7	1063/ 2024	04.01.2 024	CONTC- 10299/ 2023	M/S.DILI P KU.SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 9)
37 8	1064/ 2024	04.01.2 024	CONTC- 10451/ 2023	P N NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 2)
37 9	1065/ 2024	04.01.2 024	BLAPL- 14469/ 2023	CHITTA RANJAN SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 9)
38 0	1066/ 2024	04.01.2 024	WP (C) - 15485/ 2014	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
38 1	1071/ 2024	04.01.2 024	WP (C) - 32281/ 2023	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
38 2	1072/ 2024	04.01.2 024	WP (C) - 41254/ 2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
38 3	1073/ 2024	04.01.2 024	BLAPL- 14322/ 2023	P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-03		(Se at No- 119)
38	1074/ 2024	04.01.2	BLAPL-	P. SAHOO	C.O.	COURT	Order Dtd. 2024-01-03		(Se

4	2024	024	14323/ 2023			NO. 7			at No- 119)
38 5	1075/ 2024	04.01.2 024	BLAPL- 14070/ 2023	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 12)
38 6	1076/ 2024	04.01.2 024	BLAPL- 14125/ 2023	BALA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
38 7	1077/ 2024	04.01.2 024	BLAPL- 13771/ 2023	B.R.SENA PATI	C.O.	COURT NO. 7	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
38 8	1078/ 2024	04.01.2 024	BLAPL- 14151/ 2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
38 9	1079/ 2024	04.01.2 024	BLAPL- 14192/ 2023	S.K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
39 0	1080/ 2024	04.01.2 024	ABLAPL - 15097/ 2023	A.KALASH	C.O.	COURT NO. 7	Order Dtd. 2023-12-22		(Se at No- 5)
39 1	1081/ 2024	04.01.2 024	BLAPL- 14290/ 2023	R.K.BARI K	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
39 2	1082/ 2024	04.01.2 024	BLAPL- 14365/ 2023	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-03		(Se at No- 11)
39 3	1083/ 2024	04.01.2 024	BLAPL- 14390/ 2023	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03		(Se at No- 11)
39 4	1084/ 2024	04.01.2 024	WP (C) - 17287/ 2014	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H-3	(Se at No- 14)
39 5	1089/ 2024	04.01.2 024	WP (C) - 10438/ 2023	P.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)

396	1091/2024	04.01.2024	WP (C) - 42156/2023	MANGUL NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Seat No-3)
397	1093/2024	04.01.2024	BLAPL-14574/2023	S.N.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-01-04	BAIL-1	(Seat No-3)
398	1094/2024	04.01.2024	BLAPL-14366/2023	G. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-03		(Seat No-3)
399	1095/2024	04.01.2024	BLAPL-14313/2023	G. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-03		(Seat No-3)
400	1096/2024	04.01.2024	WP (C) - 40263/2023	R.K.MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	WRIT BRANCH-5	(Seat No-23)
401	1097/2024	04.01.2024	BLAPL-13219/2023	J. PARDHAN	C.O.	COURT NO. 3	Order Dtd. 2024-01-03	BAIL-2	(Seat No-9)
402	1098/2024	04.01.2024	WP (C) - 41850/2023	P.N.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Seat No-24)
403	1099/2024	04.01.2024	BLAPL-13214/2023	J. PARDHAN	C.O.	COURT NO. 3	Order Dtd. 2024-01-03	BAIL-2	(Seat No-9)
404	1100/2024	04.01.2024	MACA-546/2023	B.MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	MISC. APPEAL SEC.	(Seat No-1)
405	1101/2024	04.01.2024	WP (C) - 10/2024	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Seat No-21)
406	1102/2024	04.01.2024	WP (C) - 37985/2023	Y.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-28)
407	1103/2024	04.01.2024	WP (C) - 39841/2023	N.PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-49)
408	1104/2024	04.01.2024	WP (C) - 40138/2023	A.K.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-)

									17)
409	1105/2024	04.01.2024	WP (C) - 41028/2023	M.NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-6	(Seat No-35)
410	1106/2024	04.01.2024	WP (C) - 41499/2023	P.K.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-2	(Seat No-8)
411	1107/2024	04.01.2024	WP (C) - 40537/2023	R.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-8	(Seat No-40)
412	1108/2024	04.01.2024	WP (C) - 42354/2023	R.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-13)
413	1109/2024	04.01.2024	BLAPL-14276/2023	R.B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	BAIL-2	(Seat No-11)
414	1111/2024	04.01.2024	BLAPL-14207/2023	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-11)
415	1112/2024	04.01.2024	BLAPL-14092/2023	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-12)
416	1113/2024	04.01.2024	WP (C) - 42144/2023	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-3)
417	1114/2024	04.01.2024	WP (C) - 24/2024	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-21)
418	579/2024	04.01.2024	ABLAPL - 12961/2023	R.K.NAYAK	GENERAL		Order Dtd. 2023-12-18	BAIL-1	(Seat No-2)
419	588/2024	04.01.2024	ABLAPL - 9729/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-03	BAIL-1	(Seat No-3)
420	591/2024	04.01.2024	ABLAPL - 10167/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-03	BAIL-1	(Seat No-6)
421	592/2024	04.01.2024	CMP-438/20	RAHUL MOHANTY	GENERAL		Order Dtd. 2023-12-20	WRIT BRANCH	(Seat No-17)

			23					H-1	No-4)
42 2	595/2 024	04.01.2 024	BLAPL- 5137/2 023	APURBA DAS	GENE RAL		Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 4)
42 3	599/2 024	04.01.2 024	WPCRL- 156/20 23	BICHITRA NANDA MAHAPATR A	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
42 4	603/2 024	04.01.2 024	WA- 2251/2 023	D. SIBESH KANTA ACHARY	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 3)
42 5	612/2 024	04.01.2 024	BLAPL- 14070/ 2023	TANMAYA KUMAR MOHANTY	GENE RAL		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 12)
42 6	618/2 024	04.01.2 024	BLAPL- 14092/ 2023	TANMAYA KUMAR MOHANTY	GENE RAL		Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 12)
42 7	623/2 024	04.01.2 024	WP (C) - 42262/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H-2	(Se at No- 9)
42 8	629/2 024	04.01.2 024	WP (C) - 42563/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
42 9	633/2 024	04.01.2 024	MATA- 353/20 23	BISWAJIT DAS	GENE RAL		Order Dtd. 2023-12-21	FIRST APPEA L	(Se at No- 4)
43 0	636/2 024	04.01.2 024	WP (C) - 42564/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
43 1	645/2 024	04.01.2 024	WP (C) - 42565/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H-6	(Se at No- 25)
43 2	649/2 024	04.01.2 024	WP (C) - 3/2024	MANAS PATI	GENE RAL		Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 21)
43 3	652/2 024	04.01.2 024	CONTC- 9936/2	MANAS PATI	GENE RAL		Order Dtd. 2023-12-19	CONTE MPT	(Se at

			023						No-5)
434	679/2024	04.01.2024	CONTC-9937/2023	MANAS PATI	GENERAL		Order Dtd. 2023-12-19	CONTE MPT	(Se at No-5)
435	703/2024	04.01.2024	CONTC-9938/2023	MANAS PATI	GENERAL		Order Dtd. 2023-12-19	CONTE MPT	(Se at No-5)
436	761/2024	04.01.2024	WP (C) - 41970/2023	MANAS PATI	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-7	(Se at No-15)
437	835/2024	04.01.2024	EC-1/1988	DURGADATTA MOHAPATRA	GENERAL		Order Dtd. 2019-02-01		(Se at No-15)
438	838/2024	04.01.2024	WP (C) - 41606/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-37)
439	840/2024	04.01.2024	ABLAPL - 13272/2023	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-01-03	BAIL-2	(Se at No-9)
440	843/2024	04.01.2024	ABLAPL - 15345/2023	KUMAR KASHYAP	GENERAL		Order Dtd. 2024-01-04		(Se at No-9)
441	844/2024	04.01.2024	ABLAPL - 13827/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-01-02		(Se at No-9)
442	846/2024	04.01.2024	WP (C) - 41602/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-4	(Se at No-37)
443	847/2024	04.01.2024	WA-2931/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Se at No-3)
444	850/2024	04.01.2024	WA-2793/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-12	WRIT APPEAL	(Se at No-1)
445	851/2024	04.01.2024	WP (C) - 41105/2023	KABIRAJ SAHOO	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-7	(Se at No-48)
44	852/2	04.01.2	WP (C) -	BIRANCHI	GENE		Order Dtd. 2024-01-04	WRIT	(Se

6	024	024	41016/ 2023	NARAYAN MAHAPATR A	RAL			BRANC H-6	at No- 35)
44 7	855/2 024	04.01.2 024	ABLAPL - 13663/ 2023	RAKESH KUMAR NAYAK	GENE RAL		Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
44 8	856/2 024	04.01.2 024	WA- 2799/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-07	WRIT APPEA L	(Se at No- 1)
44 9	858/2 024	04.01.2 024	WP (C) - 41017/ 2023	BIRANCHI NARAYAN MAHAPATR A	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-6	(Se at No- 35)
45 0	859/2 024	04.01.2 024	WA- 2930/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-13	WRIT APPEA L	(Se at No- 3)
45 1	861/2 024	04.01.2 024	WA- 2346/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT APPEA L	(Se at No- 5)
45 2	862/2 024	04.01.2 024	WA- 2343/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT APPEA L	(Se at No- 5)
45 3	863/2 024	04.01.2 024	WA- 759/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-10-12	WRIT APPEA L	(Se at No- 7)
45 4	864/2 024	04.01.2 024	WA- 2118/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-18	WRIT APPEA L	(Se at No- 6)
45 5	866/2 024	04.01.2 024	WA- 293/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-10-12	WRIT APPEA L	(Se at No- 5)
45 6	1061/ 2024	04.01.2 024	BLAPL- 8598/2 023	TANMAYA KUMAR MOHANTY	GENE RAL		Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 4)
45 7	1067/ 2024	04.01.2 024	BLAPL- 14496/ 2023	RAJKISHO R MISHRA	GENE RAL		Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 9)
45 8	1068/ 2024	04.01.2 024	WP (C) - 41016/ 2023	BIRANCHI NARAYAN MAHAPATR A	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-6	(Se at No- 35)

45	1069/2024	04.01.2024	WP (C) - 41017/2023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Brief	WRIT BRANCH-6	(Seat No-35)
46	1070/2024	04.01.2024	CRLMC-909/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-01-03	CRIMINAL MISC	(Seat No-6)
46	1085/2024	04.01.2024	ABLAPL - 15313/2023	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2024-01-03		(Seat No-6)
46	1086/2024	04.01.2024	BLAPL-14363/2023	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2023-12-22		(Seat No-6)
46	1087/2024	04.01.2024	CRLMP-2356/2021	GOLAP MISHRA	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH-2	(Seat No-34)
46	1110/2024	04.01.2024	BLAPL-14163/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2023-12-20	BAIL-1	(Seat No-5)
46	641/2024	04.01.2024	WP (C) - 6276/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
46	646/2024	04.01.2024	WP (C) - 5398/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-7	(Seat No-10)
46	648/2024	04.01.2024	WP (C) - 6277/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
46	653/2024	04.01.2024	WP (C) - 572/2005	P PATRA	GENERAL		Order Dtd. 2005-07-04		(Seat No-41)
46	654/2024	04.01.2024	WP (C) - 6292/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
47	657/2024	04.01.2024	WP (C) - 6279/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)
47	665/2024	04.01.2024	WP (C) - 6291/2018	R C MALLIK	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-41)

									41)
47 2	671/2 024	04.01.2 024	WP (C) - 6288/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
47 3	680/2 024	04.01.2 024	WP (C) - 6290/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
47 4	682/2 024	04.01.2 024	WP (C) - 6285/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
47 5	684/2 024	04.01.2 024	WP (C) - 6287/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
47 6	687/2 024	04.01.2 024	WP (C) - 6283/2 018	R C MALLIK	GENE RAL			WRIT BRANC H-8	(Se at No- 41)
47 7	689/2 024	04.01.2 024	WP (C) - 6284/2 018	R C MALLIK	GENE RAL			WRIT BRANC H-8	(Se at No- 41)
47 8	690/2 024	04.01.2 024	WP (C) - 6282/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
47 9	692/2 024	04.01.2 024	WP (C) - 6281/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
48 0	696/2 024	04.01.2 024	WP (C) - 6280/2 018	R C MALLIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-8	(Se at No- 41)
48 1	698/2 024	04.01.2 024	WP (C) - 12832/ 2022	L SAHOO	GENE RAL		Order Dtd. 2023-08-29	WRIT BRANC H-4	(Se at No- 38)
48 2	700/2 024	04.01.2 024	WP (C) - 15825/ 2022	T BAG	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-4	(Se at No- 38)
48 3	702/2 024	04.01.2 024	WP (C) - 34166/ 2023	A K BHUYAN	GENE RAL		Order Dtd. 2023-10-18	WRIT BRANC H-1	(Se at No- 31)
48 4	705/2 024	04.01.2 024	WP (C) - 14677/ 2022	P K DAS	GENE RAL		Order Dtd. 2015-03-19		(Se at No- 31)

			2012						No-31)
485	707/2024	04.01.2024	WP(C)-24725/2022	P K JENA	GENERAL		Judgement Dtd. 2023-12-22	WRIT BRANCH-4	(Seat No-17)
486	713/2024	04.01.2024	FAO-264/2018	P PRUSTY	GENERAL		Judgement Dtd. 2024-01-03	MISC. APPEAL SEC.	(Seat No-2)
487	717/2024	04.01.2024	FAO-302/2018	P PRUSTY	GENERAL		Judgement Dtd. 2024-01-03	MISC. APPEAL SEC.	(Seat No-5)
488	723/2024	04.01.2024	ABLAPL-13215/2023	S DASH	GENERAL		Order Dtd. 2023-12-21	BAIL-2	(Seat No-9)
489	748/2024	04.01.2024	CRLA-5/2006	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2023-12-23	CRIMINAL APPEAL	(Seat No-8)
490	758/2024	04.01.2024	CRLA-670/2014	S MOHANTY	GENERAL		Order Dtd. 2023-12-18	CRIMINAL APPEAL	(Seat No-1)
491	763/2024	04.01.2024	CRA-203/1997	S MOHANTY	GENERAL		Order Dtd. 2023-12-18	CRIMINAL APPEAL	(Seat No-11)
492	782/2024	04.01.2024	CRLREV-17/2003	S MOHANTY	GENERAL		Order Dtd. 2023-12-18	CRIMINAL REVISION	(Seat No-4)
493	784/2024	04.01.2024	CRP-66/2004	D SWAIN	GENERAL		Order Dtd. 2022-08-26	CIVIL REVISION	(Seat No-1)
494	787/2024	04.01.2024	RSA-87/2023	T K MOHANTY	GENERAL		Judgement Dtd. 2023-12-20	SECOND APPEAL	(Seat No-1)
495	792/2024	04.01.2024	WA-80/2023	P K ROUSTRAY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
496	795/2024	04.01.2024	WA-1478/2022	P K ROUSTRAY	GENERAL		Order Dtd. 2023-11-23	WRIT APPEAL	(Seat No-4)
497	797/2024	04.01.2024	WA-	P K	GENERAL		Order Dtd. 2023-11-16	WRIT	(Seat No-4)

7	024	024	71/2023	ROUTRAY	RAL			APPEAL	at No-7)
498	801/2024	04.01.2024	WP (C) - 7349/2009	P K ROUTRAY	GENERAL		Order Dtd. 2010-12-16		(Se at No-7)
499	816/2024	04.01.2024	CMP-652/2019	R K BARIK	GENERAL		Order Dtd. 2019-07-01	WRIT BRANCH-7	(Se at No-44)
500	819/2024	04.01.2024	WP (C) - 12691/2018	R K BARIK	GENERAL		Order Dtd. 2021-04-08	WRIT BRANCH-8	(Se at No-43)
501	820/2024	04.01.2024	ABLAPL - 8755/2023	S P SAHOO	GENERAL		Order Dtd. 2023-09-13	BAIL-2	(Se at No-9)
502	821/2024	04.01.2024	WP (C) - 9282/2023	R K BARIK	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH-2	(Se at No-45)
503	823/2024	04.01.2024	ABLAPL - 8718/2023	S P SAHOO	GENERAL		Order Dtd. 2023-09-13	BAIL-2	(Se at No-9)
504	824/2024	04.01.2024	WPC (OA) - 1484/2014	B DAS	GENERAL		Order Dtd. 2023-12-20	OA Branch	(Se at No-1)
505	826/2024	04.01.2024	WPC (OA) - 4025/2014	N C SINHA	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Se at No-1)
506	829/2024	04.01.2024	WPC (OA) - 4557/2015	N C SINHA	GENERAL		Order Dtd. 2023-09-11	OA Branch	(Se at No-1)
507	831/2024	04.01.2024	WPC (OA) - 3574/2015	D K DEHURY	GENERAL		Order Dtd. 2023-12-13	OA Branch	(Se at No-1)
508	833/2024	04.01.2024	WP (C) - 10414/2021	B K SWAIN	GENERAL		Order Dtd. 2023-04-26	WRIT BRANCH-4	(Se at No-19)
509	834/2024	04.01.2024	WP (C) - 2207/2021	G BARIK	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-1	(Se at No-3)

510	836/2024	04.01.2024	WP (C) - 2208/2021	G BARIK	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-1	(Serial No-3)
511	837/2024	04.01.2024	WP (C) - 6557/2021	B K SWAIN	GENERAL		Order Dtd. 2023-04-26	WRIT BRANCH-5	(Serial No-21)
512	842/2024	04.01.2024	WP (C) - 12970/2018	B K SWAIN	GENERAL			WRIT BRANCH-1	(Serial No-1)
513	845/2024	04.01.2024	WP (C) - 14817/2019	K MOHANTY	GENERAL		Order Dtd. 2019-08-27	WRIT BRANCH-6	(Serial No-35)
514	848/2024	04.01.2024	WP (C) - 9201/2006	K K MOHANTY	GENERAL		Order Dtd. 2006-08-14		(Serial No-35)
515	849/2024	04.01.2024	WP (C) - 7934/2023	K K MOHANTY	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-106)
516	853/2024	04.01.2024	CRLMP-1587/2023	R K KAR	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-6	(Serial No-36)
517	854/2024	04.01.2024	TRP (C) - 241/2022	L SAHOO	GENERAL		Order Dtd. 2022-12-02	M.J.C.	(Serial No-6)
518	857/2024	04.01.2024	CONTC-3436/2023	M MOHANTY	GENERAL		Order Dtd. 2023-12-01	CONTE MPT	(Serial No-3)
519	860/2024	04.01.2024	FA-218/1981	A C MOHAPATRA	GENERAL		Judgement Dtd. 1999-07-02		(Serial No-3)
520	865/2024	04.01.2024	FA-218/1981	A C MOHAPATRA	GENERAL		Judgement Dtd. 1999-07-02		(Serial No-3)
521	867/2024	04.01.2024	FA-218/1981	A C MOHAPATRA	GENERAL		Judgement Dtd. 1999-07-02		(Serial No-3)

52 2	868/2 024	04.01.2 024	FA- 218/19 81	A C MOHAPATR A	GENE RAL		Judgement Dtd. 1999-07- 02		(Se at No- 3)
52 3	871/2 024	04.01.2 024	RVWPET - 176/20 23	B K SWAIN	GENE RAL		Order Dtd. 2023-12-14	CIVIL REVIS ION	(Se at No- 1)
52 4	873/2 024	04.01.2 024	FA- 218/19 81	A C MOHAPATR A	GENE RAL		Judgement Dtd. 1999-07- 02		(Se at No- 1)
52 5	874/2 024	04.01.2 024	RVWPET - 181/20 23	B K SWAIN	GENE RAL		Order Dtd. 2023-12-14	CIVIL REVIS ION	(Se at No- 1)
52 6	875/2 024	04.01.2 024	FA- 218/19 81	A C MOHAPATR A	GENE RAL		Order Dtd. 1993-11-10		(Se at No- 1)
52 7	876/2 024	04.01.2 024	WA- 2576/2 023	N C SINHA	GENE RAL		Order Dtd. 2023-12-05	WRIT APPEA L	(Se at No- 4)
52 8	877/2 024	04.01.2 024	ARBA- 12/202 2	R K MOHANTY	GENE RAL		Judgement Dtd. 2023-11- 20	M.J.C .	(Se at No- 1)
52 9	878/2 024	04.01.2 024	ARBA- 13/202 2	R K MOHANTY	GENE RAL		Judgement Dtd. 2023-11- 20	M.J.C .	(Se at No- 1)
53 0	879/2 024	04.01.2 024	ARBA- 11/202 2	R K MOHANTY	GENE RAL		Judgement Dtd. 2023-11- 20	M.J.C .	(Se at No- 1)
53 1	880/2 024	04.01.2 024	OJC- 2941/1 998	J R MISHRA	GENE RAL		Order Dtd. 2018-08-08		(Se at No- 1)
53 2	882/2 024	04.01.2 024	OJC- 5433/2 002	B B MOHANTY	GENE RAL		Order Dtd. 2006-02- 06Petition,Annexure,		(Se at No- 1)
53 3	883/2 024	04.01.2 024	OJC- 1346/1 979	J K MSIHRA	GENE RAL		Order Dtd. 1985-07-30		(Se at No- 1)
53 4	884/2 024	04.01.2 024	ABLAPL - 4370/2	S P SAMANTA	GENE RAL		Order Dtd. 2020-05-12	BAIL- 1	(Se at No- 1)

			020						6)
535	885/2024	04.01.2024	ABLAPL - 15061/2023	S K LENKA	GENERAL		Order Dtd. 2023-12-22		(Seat No-6)
536	886/2024	04.01.2024	ABLAPL - 3107/2020	H K PATRA	GENERAL		Order Dtd. 2020-05-04	CRIMINAL MISC	(Seat No-14)
537	887/2024	04.01.2024	CRLA-1006/2023	R K MAHAPATRA	GENERAL		Order Dtd. 2023-11-21	CRIMINAL APPEAL	(Seat No-9)
538	888/2024	04.01.2024	WP (C) - 4082/2022	RAMESH CHANDRA JENA	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-6	(Seat No-24)
539	889/2024	04.01.2024	WP (C) - 34166/2023	K C PANDA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Seat No-31)
540	890/2024	04.01.2024	CONTC-8386/2023	D. K. JENA	GENERAL		Order Dtd. 2023-12-15	CONTE MPT	(Seat No-7)
541	901/2024	04.01.2024	WP (C) - 7459/2021	PRADIPTA KISHORE MOHANTY	GENERAL		Order Dtd. 2021-03-02	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
542	904/2024	04.01.2024	WPC (TAC) - 44/2014	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2022-03-22	OA Branch	(Seat No-1)
543	909/2024	04.01.2024	WP (C) - 16238/2020	BRAJA KISHORE SINGH	GENERAL		Order Dtd. 2020-10-15	WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
544	919/2024	04.01.2024	CRLLP-16/2012	RAJENDRA NATH BEHERA	GENERAL		Order Dtd. 2015-03-25		(Seat No-101)
545	925/2024	04.01.2024	BLAPL-11211/2023	ANIL SAHOO	GENERAL		Order Dtd. 2023-10-16	BAIL-2	(Seat No-7)

54 6	1088/ 2024	04.01.2 024	FAO- 105/20 23	S K SAMIM	GENE RAL		PetitionAnnexure,Misc.c ase,Affidavit,	MISC. APPEA L SEC.	(Se at No- 2)
54 7	1090/ 2024	04.01.2 024	WP(C)- 10147/ 2022	ASHUTOSH MOHANTY	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,Mis c.case,	WRIT BRANC H-5	(Se at No- 32)
54 8	1092/ 2024	04.01.2 024	ABLAPL - 3107/2 020	H. K. PATRA	GENE RAL		Order Dtd. 2020-05-04	CRIMI NAL MISC	(Se at No- 14)

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